

NATIONAL COMPANY LAW TRIBUNAL  
MUMBAI BENCH, MUMBAI

C.S.P. No. 118/(MAH)/2017

CORAM:

Present: SHRI B.S.V. PRAKASH KUMAR  
MEMBER (J)

SHRI V. NALLASENAPATHY  
MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF  
THE NATIONAL COMPANY LAW TRIBUNAL ON 01.02.2017

NAME OF THE PARTIES: Rajshila Fertilisers Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 391 to 394 of the Companies Act 1956  
and 230 to 232 of the Companies Act, 2013.

| S. No. | NAME                    | DESIGNATION      | SIGNATURE        |
|--------|-------------------------|------------------|------------------|
| 1.     | <i>Hemant S. Shinde</i> | <i>H. Shinde</i> | <i>H. Shinde</i> |

ORDER

CSP No. 112/230-232/NCLT/MB/MAH/2017  
CSP No. 113/230-232/NCLT/MB/MAH/2017  
CSP No. 114/230-232/NCLT/MB/MAH/2017  
CSP No. 115/230-232/NCLT/MB/MAH/2017  
CSP No. 116/230-232/NCLT/MB/MAH/2017  
CSP No. 117/230-232/NCLT/MB/MAH/2017  
CSP No. 118/230-232/NCLT/MB/MAH/2017  
CSP No. 119/230-232/NCLT/MB/MAH/2017  
CSP No. 120/230-232/NCLT/MB/MAH/2017

Petition admitted.

For having Petitioner's Counsel reported that RD and OL have not yet  
filed their reports, at the request of the Ld. Counsel, RD & OL Mumbai are  
hereby directed to file their reports on or before 15.02.2017.

Sd/-

**B. S.V. PRAKASH KUMAR**  
Member (Judicial)

Sd/-

**V. NALLASENAPATHY**  
Member (Technical)